## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

OA No. 945/92

Date of Judgement: 12-11-92

Between

M. Bhagydakshmi

: Applicant

and

1. Union of India
 Rep. by its
 Jt. Secretary,
 Deptt. of Space,
 Indian Space Research Orgn.,
 Antharikshana Bhavan,
 Now Bel Road,
 Bangalore-560094

2. The Head,
 Personnel & Genl. Admn. Divn.,
 SCF, Shar Centre,
 Sriharikota-524124,
 Nellore Dt. A.P :

Respondents

Counsel for the Applicant : I. Dakshina Murthy

Counsel for the Respondents : N.V. Ramana, Addl.CGSC

CORAM

HON Mr. R. BALASUBRAMANIAN, MEMBER (ADMN.)

HON Mr. T. CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Orders of the Division Bench as per Hon. Mr. R. Balasubramanian, Member (Admn.)

This O.A is filed by Smt. M. Bhagyalakshmi with a prayer to direct the respondents to revise her scale of pay from Rs. 330-560 to Rs. 380-640 in the pre-revised scale and from Rs. 1200-2040 to Rs. 1350-2200 in the Revised scales of pay as per earlier judgements of this Tribunal in O.A 229/91 dated 15-7-92 with all the consequential benefits.

Contd. 2



Shri Rajeswara Rao representing Shri N.V. Ramana, learned counsel for the Respondents sought time for filing the counter. As it is a covered matter, there is no need to give time for filing the counter.

In this case, though there is no counter affidavit, since it is stated to be a matter fully covered by the judgement dated 15-7-92 of this Bench in OA 229/91 we whall proceed to give the same direction as in that O.A as follows:

We direct the respondents

- (a) to confer the scale of pay of Rs. 380-640 (prerevised scale) to the applicant herein also in the same manner as to those promoted as OCBs prior to 31-12-84.
- (b) As regards to arrears, the same may be restricted to a period subsequent to 17-10-91 (i.e one year prior to the filing of this application.

The application is disposed of as above with no order as to costs.

(R. Balasubramanian)

Member (Admn.)

T. Chandraleiconon (T. Chandrasekhara Reddy) Member (Jedl.)

Open Court dictation

Dated 12th November, 1992

1. The Joint Secretary, Union of India,

Dept. of Space, Indian Space Research Organisation, Antharikshana Bhavan, Now Bel Road, Bangalore-94.

2. The Head, Personnel & Genl.Admn.Division, SCF, Shar Centre, Sriharikota-523124, Nellore Dist.A.P.

3. One copy to Mr.I.Dakshina Murthy, Advocate, CAT.Hyd. 4.One copy to Mr.N.V.Ramana, Addl. CGSC.CAT.Hyd.

5. One Spare copy.

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TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CHECKED BY APPROVED BY

HYDERABAD BENCH

**HYDERABAD** 

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: AT HYDERABAD

THE HON BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

THE HON BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND -

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: |2-11 - 1992

ORDERZJUDGMENT:

R.A./ C.A./M.A.No. .

T.A.No.

(W.P.No.

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismisped

Dismissed as with drawn

Dismissed for default

M.A.Ordered/Rejected

No order as to costs.

pvm.

Contral Administrative Tribunal DESPATCH

- 5 JAN 1993

HYDERABAD BENCH;